

THE APPROPRIATION (NO. 1) BILL, 2004
(BILL NO. 2 OF 2004)



(As passed by the Legislative Assembly of the National Capital Territory
of Delhi on 25.3.2004)

THE APPROPRIATION (NO. 1) BILL, 2004

(BILL NO. 2)

A

BILL

To Authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2003-2004.

Be it enacted by the Legislative Assembly of National Capital Territory of Delhi in the 55th year of the Republic of India as follows:-

SHORT TITLE

1. This Act may be called the Appropriation (No.1) Act 2004

ISSUE OF

Rs. 3286,56,31,000/-
from and out of the Consolidated Fund of the National Capital Territory of Delhi for the financial year 2003-2004

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied further sums not exceeding those specified in column (5) of the schedule, amounting in the aggregate to the sum of Rupees Three thousand two hundred eighty six crores fifty six lakhs and thirty one thousand towards defraying the several charges which will come in the course of payment during the financial year 2003-2004 in respect of the services specified in column(2) of the Schedule.



APPROPRIATION

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said period.

THE SCHEDULE
(See Section 2 and 3)

(Rs. in thousands)

SUMS NOT EXCEEDING					
DEMAND NO.	SERVICES AND PURPOSES	Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3	4	5	
2	General Administration	Revenue	200	1913	2113
3	Administration of Justice	Revenue	68678	0	68678
4	Finance	Revenue	100	85802	85902
5	Home	Revenue	109498	0	109498
		Capital	21700	0	21700
6	Education	Revenue	1200	4656	5856
7	Medical and Public Health	Revenue	156188	15388	171576
8	Social Welfare	Revenue	640581	752	641333
		Capital	579940	0	579940
9	Industries	Revenue	600	0	600
		Capital	200	0	200
10	Development	Revenue	1200	11155	12355
11	Urban Development and Public Works	Revenue	759135	0	759135
		Capital	8753645	0	8753645
	Public Debt.	Revenue	0	0	0
		Capital	0	21653100	21653100
Total			11092865	21772766	32865631



This bill has been passed by the Legislative Assembly of National Capital Territory of Delhi on the 25th day of March, 2004.

Ajay Maken
(AJAY MAKEN)

**Speaker, Legislative Assembly of the
National Capital Territory of Delhi**

I hereby certify that the Bill is a Money Bill for the purpose of section 24 of the Government of National Capital Territory of Delhi Act, 1991.

Delhi

Dated : 25th March, 2004


(AJAY MAKEN)

Speaker, Legislative Assembly of the
National Capital Territory of Delhi

